

DIVISION BENCH

ITEM NO.140

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

C APPEAL NO.185/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JYOTIRADITYA INFRAESTATE PVT LTD V/S VAIBHAV PAHARIYA & COMPANY & ORS.
UNDER SECTION	140(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Appellant

Sh. Krishna Dev Vyas, Adv.

: For the Respondent No. 2-3

ORDER

- 1. The reply in this case on behalf of the Respondent No.1 as well as Respondent Nos. 2 and 3 have already been filed.**
- 2. There is no representation today on behalf of the Appellant, it is observed that one of the previous occasion i.e. on 22nd December, 2023 also there was no representation on behalf of the Appellant.**
- 3. Let the matter be adjourned for 22nd August, 2024 and this would be the last opportunity for the Appellant to represent the matter.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*